

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Development of industrial hubs around DMIC**

640. SHRI MOTILAL VORA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether places/areas around the Delhi-Mumbai Industrial Corridor (DMIC) are proposed to be developed as industrial hubs;

(b) if so, the details of places/areas in Rajasthan which are proposed to be so developed;

(c) whether Phullera in Rajasthan is also one of the areas proposed to be developed; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) For promoting manufacturing and industrial development in the country Government of India has conceived the Delhi Mumbai Industrial Corridor (DMIC) Project. The DMIC Project has been planned as a global manufacturing and investment destination by utilising the high capacity high speed railways Western Dedicated Freight Corridor (WDFC) as the backbone. DMIC Project is envisaged to provide world class infrastructure through smart, futuristic and sustainable industrial cities across six States namely, Uttar Pradesh, Haryana, Madhya Pradesh, Rajasthan, Maharashtra and Gujarat.

Two nodes have been taken up in first Phase of the project in Rajasthan. The nodes are as follows:-

i. Khushkhera-Bhiwadi-Neemrana Investment Region (KBNIR)

ii. Jodhpur-Pali-Marwar Industrial Area (JPMIA)

(c) and (d) Phullera in Rajasthan is not part of any of the nodes being undertaken in phase-1 of DMIC Project.

Operalisation of SEZs

641. SHRI D. RAJA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that out of 45,635.63 hectares notified for the development

of Special Economic Zones (SEZs), actual operations took place only in 28,488.49 hectares *i.e.* 62 per cent of the notified land;

(b) if so, the details thereof and reasons for not starting operation of SEZs; and

(c) whether Government propose to review the Special Economic Zones (SEZs) policy in order to revive such zones, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Out of total notified area of 45883.58 hectares in respect of 347 notified Special Economic Zones (SEZs) including 7 Central Government SEZs and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZ Act, 2005, 18913.21 hectares of land have been utilized for the development of SEZs. The reasons for delay in operationalisation of SEZs may, *inter-alia*, be attributed to downward trend in the industries during the recent past, imposition of MAT and DDT by the Government, etc.

(c) Review of functioning of SEZs is an on-going process and on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZ Scheme, Government periodically takes necessary measures so as to facilitate speedy and effective implementation of SEZ Scheme.

Competition from China in pharmaceutical exports

642. SHRI C.M. RAMESH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Ministry is aware that China has doubled its financial help to some of the developing countries in Africa, Asia and East European countries between 2013 and 2015;

(b) how India looks at the conditions put by China on countries whom it is extending financial help to mandatorily buy medicines manufactured by Chinese companies; and

(c) how Government is helping Indian pharma companies to face the situation and sharpen their strategies?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) As per the information received from Embassy of India, Beijing, China's total foreign aid/ODA (Official Development Assistance) stood at US\$ 35.96 billion for the period 2001 to 2013. Also, China